

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.306
IB-101(ND)/2023

IN THE MATTER OF:

M/s. Small Industries Development Bank of India

.... **APPLICANT/**

Vs.

M/s. Aashiyana Infrastructure Development Pvt. Ltd.

.... **RESPONDENT**

SECTION

U/s 7 IBC code 2016

Order delivered on 06.02.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Mohd Moonis Abbasi, Advocate

For the Respondent : Mr. Sonam Sharma and Ms. Riddhi Jain, Advocates

ORDER

It is stated by the Ld. Counsel that written submissions alongwith case laws have been filed in compliance with the order dated 19.01.2024. The Ld. Counsel shall take steps to upload the same within two days.

Order **reserved**.

-SD-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

-SD-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)